

- (i) Rachna Films, Bombay;
- (ii) Shri A.K. Chakravarthy, Bombay;
- (iii) Emgee Films, Bombay;
- (iv) Shri Raj Rishi, Bombay;
- (v) Shri Vishwa Bharati Films (P) Ltd., Bombay;
- (vi) Shri Mohan Sehgal;
- (vii) Benith Productions, Bombay;
- (viii) Dibitri films (P) Ltd., Calcutta and
- (xi) Shri B. Nagendra Rao, Madras;

(b) whether Government have received complaints against the above Film Producers or Film companies that they have misused the quota of raw films: and

(c) if so, action taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) to (c). The information is being collected and will be laid on the Table of the House.

Allocation of quota of Raw Films

822A. SHRI K. N. PANDEY: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the quota of raw films allotted during the last three years to each of the following films companies who have been given loan by the Film Finance Corporation:

- (i) Rajkamal Kalamandir (P) Ltd., Bombay,
- (ii) D.R. Koya and Co. (P) Ltd., Bombay,
- (iii) S. Mukherjee Film Syndicate (P) Ltd.,
- (iv) Bombay Movietone (P) Ltd,

(v) Anand Films (P) Ltd., Bombay;

(b) whether Government have received any complaints that these companies have misused the quota of raw films; and

(c) if so, the action taken against each of them?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) to (c). The information is being collected and will be laid on the Table of the House.

Allocation of quota of Raw Films

8225. SHRI K. N. PANDEY: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the quota of raw films allotted during the last three years to the following Film Companies;

- (i) A.R. Production, Bombay;
- (ii) All India Pictures;
- (iii) Adarshlok, Bombay;
- (iv) Ajanta Arts;
- (v) Babas Films;
- (vi) Bombay Film Laboratories (P) Ltd., Bombay;
- (vii) Bhav-deep films;
- (viii) Chitralok (P) Ltd., Bombay;
- (ix) Film-yug, Bombay;
- (x) Pramod Films;
- (xi) Filmalaya (P) Ltd., and
- (xii) Dimple Films;

(b) whether Government have received any complaints from these Film Companies that they got less quota of raw films; and

(c) if so, the action taken thereon?